PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.11.2017 AT 10.30 AM

| TRANSFER PETITION NO. | |
|----------------------------------|----------------------------------|
| COMPANY PETITION/APPLICATION NO. | CP No. 240/241/HDB/2017 |
| NAME OF THE COMPANY | Veera Vaishnavi Granites Pvt Ltd |
| NAME OF THE PETITIONER(S) | Ch. Santosh Raja Goud Cheekati |
| NAME OF THE RESPONDENT(S) | Veera Vaishnavi Granites Pvt Ltd |
| UNDER SECTION | 241 |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|--------------------------------------|-----------|
| S. Keshava Rap | Course | advocatekeshu@gmail.6m 9912113366 | Hars |
| | | | |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------------------|-----------|
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| | | | |

Heard Shri. S. Keshava Rao, learned counsel for the petitioner and Shri. CVLN Murthy, learned counsel for the respondent.

Post the case on 18.12.2017.

Member (Technical)

Member (Judicial)